

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. **962** /Confdl. /2015
II-3-1/2015

Dated **14** October, 2015

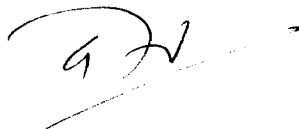
Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting **Induction Training (Third Phase)** for the newly appointed **Civil Judges Class II of 2014 Batch** from **16.11.2015 to 11.12.2015** in the Academy. Trainee Judges, whose names and postings figure in the endorsement are directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the course shall not pray for adjustment.
2. The participants shall report by **9.30 a.m.** on **16.11.2015** in the Lecture Room of MPSJA at Jabalpur.
3. They shall appear for the course in prescribed uniform (i.e. Black coat, white shirt, grey trousers and black tie in the case of men and white saree and blouse with black coat in the case of ladies) during entire duration of the course.
4. The participants shall bring with them one copy each of the following, if delivered/prepared during their Third Phase Practical Exercise:
 - (i) Judgments in Civil and Criminal cases (preferably, contested);
 - (ii) Issues;
 - (iii) Charge and
 - (iv) Examination of accused;
 - (v) The notes prepared by them during Third Phase Practical Exercise; and
 - (vi) Notes prepared by them during programmes under the aegis of District Legal Services Authority, attended/ conducted by them.
5. The participants may send legal problems which they want to be addressed during the course to the Institute by fax (No. 0761-2628679) sufficiently in advance.
6. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
7. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy.

The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on Telephone No. **0761-2628679** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **91-713717147** or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. **91-8878747939** at least 3 days in advance, so that proper arrangement for their reception may be made. It may however be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicles. Judicial Officers included in the Course

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will be provided with a vehicle at the Main Entrance of Railway Station (Platform No. 1 only) according to their programme.

8. The Guest House of the Academy is located on second and third floors of the MPSJA building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to only T.A & D.A as per rules. However, it would not be possible for the Academy to make arrangement for pick up from and drop back to such place.
9. The accommodation in the Guest House of the Academy shall be available to the participants from preceding day of commencement of training upto morning of the succeeding day of the end of training.
10. The participants shall be provided with tea, breakfast, lunch and dinner during their period of stay for the course, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



*(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 963 /Confdl. /2015
II-3-1/2015

Dated 14 October, 2015

Copy forwarded to:-

- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal - 6 for publication in the next issue of the M.P. Gazette.
- 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
- 3 The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
- 4 The Accountant General, (II), Gwalior, for information.
- 5
1. Smt. Meena Shah, IV AJ to I CJ CL II (Trainee Judge), Panna,
2. Smt. Rizvana Kausar, AJ to I CJ CL II (Trainee Judge), Rehli, District Sagar
3. Shri Surypal Singh Rathore, I AJ to I CL II (Trainee Judge), Ratlam
4. Sushri Nidhi Jain, I AJ to I CJ CL II (Trainee Judge), Damoh
5. Sushri Harshita Sharma, I AJ to I CJ CL II (Trainee Judge), Indore
6. Sushri Sushma Upamman, I AJ to I CJ CL II (Trainee Judge), Panna
7. Smt. Sakshi Kapoor, III AJ to I CJ CL II (Trainee Judge), Shivpuri
8. Shri Vijay Pal Singh Chauhan, II AJ to I CJ CL II (Trainee Judge), Gwalior
9. Shri Mahendra Singh, I AJ to I CJ CL II (Trainee Judge), Tikamgarh
10. Smt. Shikha Agrawal, V AJ to I CJ CL II (Trainee Judge), Shivpuri

11. Sushri Rohini Tiwari, II AJ to I CJ CL II (Trainee Judge), Chhatarpur
12. Shri Aadil Ahmad Khan, I AJ to I CJ CL II (Trainee Judge), Chhindwara
13. Smt. Sheela Maina, I AJ to I CJ CL II (Trainee Judge), Vidisha
14. Shri Aman Deep Singh Chhabra, I AJ to I CJ CL II (Trainee Judge), Balaghat
15. Sushri Rano Pal, I AJ to I CJ CL II (Trainee Judge), Datia
16. Shri Ajay Singh Yadav, IV AJ to I CJ CL II (Trainee Judge), Guna
17. Shri Surendra Singh Kushwaha, IV AJ to I CJ CL II (Trainee Judge), Morena
18. Shri Seetasharan Yadav, I AJ to I CJ CL II (Trainee Judge), Shahdol
19. Shri Sazid Mohammad, I AJ to I CJ CL II (Trainee Judge), Ashok Nagar
20. Sushri Bindu Patel, I AJ to I CJ CL II (Trainee Judge), Jabalpur
21. Sushri Vandana Soni, I AJ to I CJ CL II (Trainee Judge), Rewa
22. Shri Manoj Soni, III AJ to I CJ CL II (Trainee Judge), Sagar
23. Shri Rakesh Kumar Jatav, I AJ to I CJ CL II (Trainee Judge), Gwalior
24. Shri Devendra Atulkar, I AJ to I CJ CL II (Trainee Judge), Hoshangabad
25. Smt. Sonam Verma, I AJ to I CJ CL II (Trainee Judge), Sheopur
26. Ku. Kamla Ahirwar, I AJ to I CJ CL II (Trainee Judge), Bhopal
27. Shri Devendra Solanki, I AJ to I CJ CL II (Trainee Judge), Dewas
28. Shri Rajkumar Bhadransen, II AJ to I CJ CL II (Trainee Judge), Ashok Nagar
29. Sushri Vimlesh Mudiya, VI AJ to I CJ CL II (Trainee Judge), Guna
30. Sushri Pragati Mitra, I AJ to I CJ CL II (Trainee Judge), Bhind
31. Shri Vinod Ahirwar, I AJ to I CJ CL II (Trainee Judge), Raisen
32. Shri Ashish Kumar Mathoriya, V AJ to I CJ CL II (Trainee Judge), Guna,
33. Shri Panna Nagesh, II AJ to I CJ CL II (Trainee Judge), Ujjain
34. Shri Amit Malviya, III AJ to I CJ CL II (Trainee Judge), Harda
35. Sushri Deepti Thakur, I AJ to II CJ CL II (Trainee Judge), Tikamgarh
36. Shri Lokesh Taran, II AJ to I CJ CL II (Trainee Judge), Chhindwara
37. Sushri Ashwini Singh, IV AJ to I CJ CL II (Trainee Judge), Katni
38. Sushri Sheetal Baghel, II AJ to I CJ CL II (Trainee Judge), Dewas

For information and compliance with a direction to all the participants that they should compulsorily appear at M.P.S.J.A. Building at Jabalpur on aforesaid date and time as mentioned in order.

6. The District & Sessions Judge, Panna/ Sagar / Ratlam/ Damoh/ Indore / Shivpuri/ Gwalior/ Tikamgarh/ Chhatarpur/ Chhindwara/ Vidisha/ Balaghat/ Datia/ Guna/ Morena/ Shahdol/ Ashoknagar/ Jabalpur/ Rewa/ Hoshanbadad/ Sheopur/ Bhopal/ Dewas/ Bhind/ Raisen/ Ujjain/ Harda/ Katni for information and necessary action with a request to instruct the participant Judicial Officers to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.

 12.10.15

2. Principal Registrar, High Court of M.P., Bench Indore, for information
3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
5. Principal Registrar (Judicial)/ (Vigilance)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
6. Registrar (VL.)/ (District Establishment)/ (Judicial-I)/ (Judicial-II)/ (Administration)/ (Exam & Labour Judiciary)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee, High Court of Madhya Pradesh, Jabalpur, for information.
8. Director/ Additional Director/ O.S.D., Madhya Pradesh State Judicial Academy, First Floor, MPSJA Building, Jabalpur for information.
9. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
10. Registrar- cum – P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
11. P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
12. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
13. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.


 (VED PRAKASH)
 REGISTRAR GENERAL